

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.01.2022

**ORDER NO. 04 of 2022**


Hon'ble President is pleased to partially modify the roster order no. 175 of 2021 for **CESTAT, Hyderabad** on **12.01.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 12.01.2022 at 02:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	ST/30944/2016 Aker Solutions India Sdn Bhd vs. Commissioner Visakhapatnam-I

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
**(Bineesh Kumar K. S.)**  
Registrar

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SPS to Hon'ble President/Hon'ble Member/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar